

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.No. 968/90 ✓

Date: 28-11-90 ✓

Between:

✓ Mogilineni Ganesha Rao.

... Applicant.

and

✓ 1. The Station Director,
All India Radio, Govt. of India,
Vijayawada, Krishna Dist.✓ 2. The District Employment Officer,
District Employment Exchange,
Vijayawada, Krishna Dist. (A.P)

... Respondents.

✓ For the Applicant: Mr. T. V. Madhava Rao, Advocate

✓ For the Respondents: Mr. D. Panduranga Reddy, Spl. Counsel for A.P. Govt.
for R.2.

MR. N.

CURAM: ✓

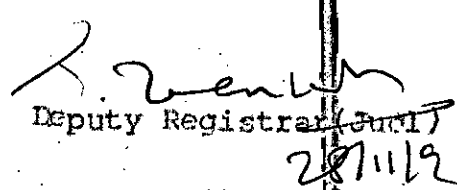
✓ THE HON'BLE MR. J. NARASIMHA MURTY : MEMBER (JUL)

AND

✓ THE HON'BLE MR. R. BALASUBRAMANIAN : MEMBER (ALMN)

Admit: Issue notice to the respondents returnable within
six weeks. Post before Registrar for counter after six weeks.

The applicant has also made an interim prayer that he be
permitted to the interview (~~for the post of peon~~). By way of interim
order we direct the respondents to interview the applicant also ^(for the post of peon)
but his results will be withheld pending the outcome of the application.


Deputy Registrar (JUL)

28/11/90

To

✓ 1. The Station Director, All India Radio,
Govt. of India, Vijayawada, Krishna Dist.✓ 2. The District Employment Officer, District Employment Exchange
Vijayawada, Dist. Krishna (A.P)✓ 3. One copy to Mr. T. V. Madhava Rao, Advocate
2-103/1, Maruthinagar, Hyderabad-660

✓ 4. One copy to Mr. D. Panduranga Reddy, Spl. Counsel for A.P. Govt.

✓ 5. One spare copy.

pvm

 P. 4 (act)
 28/11/90

MJM
28/11/90

CHECKED BY
TYPED BY

APPROVED BY
COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. B. N. JAYASIMHA : V.C.
AND

THE HON'BLE MR. D. SURYA RAO : M(J)
AND

THE HON'BLE MR. J. NARASIMHA MURTY : M(J)
AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

DATE: ~~24-9~~ 28/11/90

ORDER / JUDGEMENT:

M.A. / R.A. / C.A. / No.
in

T.A. No.

W.P. No.

O.A. No. 968/90

Admitted and Interim directions
issued.

Allowed.

Dismissed for default.

Dismissed as withdrawn.

Dismissed.

Disposed of with direction.

M.A. Ordered/Rejected.

No order as to cost

